



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.03.2026

### NOTICE

Please take notice that the following matter listed in the Court – III on 24.03.2026 was not taken up. The next date of Hearing in the matter is **08.05.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 422 of 2025	UV Asset Reconstruction Company Ltd. & Anr. Vs. Anish Niranjana Nanavaty, RP of Reliance Telecom Ltd. & Anr.	Sanjukta Roy	Vaijayant Paliwal Kirti Gupta- R1 Fatema Kachwlla-R2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar